NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 21/15	TP 10/17	Hearing	433(e) / 433(f)	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

Peh honer

Counsel for petitioner is present. He has filed 2 sets of copies. Counsel for petitioner further requested time to comply the provisions of I&B code.

List it on 09.08.2017.

MEMBER (J)